

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.469/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M

Name of the Company		Haldia Energy Limited		
Ur	nder Section	621A/441		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
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ORDER

Ld. Pr. CA for the petitioner is present. Heard. Reserved for order.

(Jinan K.R.) Member (J)

Sd/~ (Vijai Pratap Singh) Member (J)

